

HIGH COURT OF MADRAS - PRINCIPAL SEAT @ MADRAS

SITTING ARRANGEMENT - From 01.06.2016

Sl.No.	HON'BLE JUDGES	SUBJECT
1	The Chief Justice and R.Mahadevan, J	Writ Appeals (Cinema, Mines & Minerals, Co-operative, Forest & Industries) – Admission & Final hearing WP (PIL) & Environmental Matters - Admissions & Final hearing Contempt Appeals, OSA (Arising out of Applications), LPA and Other Division Bench Matters - Admission & Final hearing Writ Appeals - (upto the year 2011) - All Stages
1a	The Chief Justice	Every Friday at 2.15 P.M. - Arbitration (Section 11) Matters
1b	R.Mahadevan, J	Every Friday at 2.15 P.M. and on Single Sitting days) - Misc. Petitions in Writ Petitions (Admitted cases) and Specially Ordered Matters
2	Huluvadi G.Ramesh, J and M.V.Muralidharan, J	Writ Appeal (Land Acquisition), DRT & DRAT, WP (Judicial Service), Unauthorised Construction & Encroachment Matters (including CMDA), WP - Caste/Community Certificate - Admission & Final hearing and Specially Ordered Matters
2a	M.V.Muralidharan, J	On Single Sitting days - Civil Revision Petitions (Preferably Old cases) and Specially Ordered Matters
3	Satish K.Agnihotri, J and T.Mathivanan, J	Writ Appeals - Admisssion Writ Appeals - from the year 2014 - All Stages and Specially Ordered Matters
3a	T.Mathivanan, J	After Division Bench Work - CMA - Admission and Final hearing and Specially Ordered Matters
4	S.Manikumar, J and D.Krishnakumar, J	Tax Matters and CMA (Customs & Central Excise) - Admission & hearing WA (Tax, Customs & Central Excise) - Admission and Final hearing & related Misc. Petitions and Specially Ordered Matters
4a	D.Krishnakumar, J	On Single Sitting days - Civil Revision Petitions (Preferably Old cases) and Specially Ordered Matters
5	A.Selvam, J and P.Kalaiyaran, J	OSA (arising out of Main cases), WP (DB - Service), Second Appeals (Act.31/78), Special Tribunal Appeals and CMA (except Customs & Central Excise) - Admissions & Final hearing Misc. Petitions in AS and Final hearing of AS Writ Appeals - (of the years 2012 & 2013) - All Stages and Specially Ordered Matters
5a	P.Kalaiyaran, J	On Single Sitting days - Criminal OP (u/s.482 of CrI.PC) (Preferably Old cases) and Specially Ordered Matters

6	S.Nagamuthu, J and V.Bharathidasan, J	HCP & CrI. Appeal (DB) - Admission Monday and Tuesday - HCP - Final hearing Wednesday to Friday - CrI.Appeal (DB) - Final Hearing Contempt Petitions - Admission & Final hearing and Specially Ordered Matters
6a	V.Bharathidasan, J	On Single Sitting days - Criminal OP (u/s.482 of CrI.PC) (Preferably Old cases) and Specially Ordered Matters
7	S.Palanivelu, J	Writ Petitions - Notice of Motion stage cases and Specially Ordered Matters
8	M.Venugopal, J	CrI. Appeal - Admission and Final hearing (incl. NDPS cases), Admission and Final hearing in CBI & Prevention of Corruption Act Cases (CrI.A, CrI.RC, CrI.OP (u/s.482 of Cr.P.C) & WP (Cr.P.C)) and Specially Ordered Matters
9	R.Subbiah, J	Second Appeal - Admission Second Appeal - All Stages (from the year 2011) and Specially Ordered Matters
10	Rajiv Shakhdar, J	Company Appeals, Company Petitions, Arbitration Matters (except Section 11) and Specially Ordered Matters
11	M.Sathyannarayanan, J	WP - Admission in Education and General Miscellaneous Adjourned Admission, Notice of Motion and Final hearing stage cases & related Misc. Petitions in the above categories and Specially Ordered Matters
12	B.Rajendran, J	WP - Admission in Service Adjourned Admission, Notice of Motion and Final hearing stage cases & related Misc. Petitions in the above categories WP Transferred from State Administrative Tribunal (OA) and Specially Ordered Matters
13	C.T.Selvam, J	CRP (PD), CMSA and Tr.CMP - Admission and Final hearing and Specially Ordered Matters
14	N.Kirubakaran, J	WP - Admission in Labour, EB, Land Acq, Local Authority, ULC, Co-op, Forest, APM, Cinema, LR & LT Adjourned Admission and Notice of Motion and Final hearing stage cases & related Misc. Petitions in the above categories and Specially Ordered Matters
15	M.M.Sundresh, J	CS - All Stages (including connected Original Applications & Applications thereto and also including Undefended Board & Framing Issues stage , CS - Trade Mark, Patents & Copyrights Act - from the year 2011 Original Petitions (other than Arbitration Matters), Insolvency Petitions and Specially Ordered Matters
16	T.S.Sivagnanam, J	WP - Admission in Tax, MV, MV Tax, M & M, Industries, Customs & Central Excise and Prohibition & Excise Adjourned Admission and Notice of Motion Cases and Final hearing stage cases & related Misc. Petitions in the above categories and Specially Ordered Matters

17	M.Duraiswamy, J	CRP (NPD) - Admission and Final hearing and Specially Ordered Matters
18	K.Ravichandrabaabu, J	Misc. Petitions in AS and Final hearing of AS Second Appeals - All Stages (upto the year 2010) and Specially Ordered Matters
19	P.N.Prakash, J	CrI.OP (u/s.407 & 482 of CrI.PC) and WP (Cr.PC) - Admission and Final hearing and Specially Ordered Matters
20	Pushpa Sathyanarayana, J	CS - All Stages (including connected Original Applications & Applications thereto and also including Undefended Board & Framing Issues stage , CS - Trade Mark, Patents & Copyrights Act - upto the year 2010 TOS & OMS and Specially Ordered Matters
21	S.Vaidyanathan, J	CrI.OP in Bail & Anticipatory Bail and Specially Ordered Matters
22	G.Chockalingam, J	Criminal Revision - Admission and Final hearing and Specially Ordered Matters

Note:

- Oldest cases in the respective categories shall be listed chronologically every Wednesday apart from listing fresh admission cases and extension of stay cases

- Cases relating to Senior Citizens, Crime against Women, Person with Disability, Children, Juvenile and Prevention of Corruption Act Cases shall be taken up on priority basis

- Cases in which proceedings before the Lower Courts have been stayed and Cases Remanded from the Hon'ble Supreme Court shall be given preference.

- Writ Petitions challenging the vires of the Act/Rule/Regulations/any Statutory Provisions shall be listed before the respective Hon'ble Division Bench categorically as follows:

(1) Laws relating to Cinema, Mines & Minerals, Co-operative, Forest, Industries, Environmental Matters and other laws not covered by the other Hon'ble Division Bench – Hon'ble First Division Bench

(2) Laws relating to recovery of Debts due to Banks and Financial Institutions, Judicial Service, Unauthorised Construction & Encroachment, Land Acquisition and Caste/Community – Hon'ble Division Bench presided over by Hon'ble Mr.Justice HULUVADI G.RAMESH

(3) Tax Laws (including Customs, Central Excise and Service Tax) – Hon'ble Division Bench presided over by Hon'ble Mr.Justice S.MANIKUMAR

(4) Laws relating to Service (except Judicial Service), Family and the matters dealt with Original Side of the High Court, Madras – Hon'ble Division Bench presided over by Hon'ble Mr.Justice A.SELVAM

(5) Criminal and Contempt Laws – Hon'ble Division Bench presided over by Hon'ble Mr.Justice S.NAGAMUTHU

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//